

	1	2	3
13.	Balidhubi Branch	Rourkela	Sundergarh
14.	Sambalpur Bazar Evening Br.	Sambalpur	Sambalpur
15.	Dhenkanal Evening Br.	Dhenkanal	Dhenkanal
16.	Motiganj Evening Br.	Balasore	Balasore
17.	Jeypore Bazar Evening Br.	Jeypore	Koraput
18.	Temple Road Evening Br.	Puri	Puri
19.	Brajrajnagar MCL Evening Br.	Brajrajnagar	Jharsuguda
20.	Bhawanipatna Evening Br.	Bhawanipatna	Kalahandi

(b) SBI has further reported that the Bank have no plans to open more such branches during the current year.

Import of Rubber

608. SHRI MULLAPALLY RAMACHANDARAN: Will the Minister of COMMERCE be pleased to state:

(a) the present policy of the Government to import rubber;

(b) whether the Government propose to make any changes in its stand on the import of rubber; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (c) As per current EXIM Policy, import of Natural Rubber is in the Restricted List and is allowed against Advance Licence/Special Import Licence only. However, in view of the surplus situation prevailing in the domestic market, Government of India,

with effect from 20.2.1999, has withdrawn the facility of Advance Licence for import of natural rubber.

With effect from 1.8.96 import of Natural Rubber from SAARC countries has been placed under OGL.

Revival of TTCI

609. SHRI BIR SINGH MAHATO: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to revive the TTCI (Tea Trading Corporation of India);

(b) if so, the details of the revival package; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (c) Tea Trading Corporation of India (TTCI), a wholly owned subsidiary of STC, is facing an acute financial crunch being a loss making company and has been unable to discharge its